

C.Case No. 38/2020

CBI Vs M/s Aditya Media Networks Pvt.Ltd.& ors.

21.09.2020

Present: Sh.B.K.Singh, Ld.Sr.PP for CBI.

(Through VC using Cisco WebEx app.)

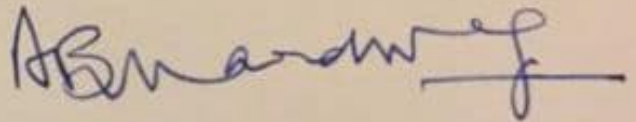
IO had already supplied the complete chargesheet and documents in CD to the Court, but he is not present today. Ld.Sr.PP for CBI requests for adjournment. Heard.

List on 22.09.2020.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI.,

ARUN  
BHARD  
WAJ

Digitally signed  
by ARUN  
BHARDWAJ  
Date: 2020.09.21  
21:41:23 +05'30'



(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 21.09.2020